| | Annexure-2 Name of the corporate debtor: Supreme Infrastructure BOT Private Limited; Date of commencement of liquidation: 19.02.2025; List of stakeholders as on: 19.07.2025 | | | | | | | | | | | | |
|---------------------------------------|--|---------------------------|----------------|---------------------------|-----------------|------------|------------|------------|-------------|----------|--------------------|-----------------|--|
| List of unsecured financial creditors | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | |
| Sl. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of | Amount of | Amount | Amount of claim | Remarks, if any | |
| No. | | Date of | Amount claimed | Amount of claim | Nature of claim | Amount | % share in | contingent | any mutual | of claim | under verification | | |
| | | receipt | | admitted | | covered by | total | claim | dues, that | rejected | | | |
| | | | | | | guarantee | amount of | | may be set- | | | | |
| | | | | | | | claims | | off | | | | |
| | | | | | | | admitted | | | | | | |
| NIL | | | | | | | | | | | | | |